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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 02/2004  
in  
OA 1433/2002

New Delhi this the 17th day of February, 2004

Hon'ble Shri Shanker Raju, Member (J)  
Hon'ble Shri S.A. Singh, Member (A)

Shri Jai Ram Mishra,  
Retd. Investigation,  
Office of the DC(H),  
West Block No.7, R.K.Puram,  
New Delhi and permanent  
resident of Village Fazilpur,  
Uska, P.O. Hardaspur,  
Distt. Ambedkar Nagar (UP)

...Petitioner

(By Advocate Shri Gyan Prakash )

VERSUS

Smt. Tinoo Joshi,  
Development Commissioner (Handicrafts)  
Govt. of India, Ministry of Textiles,  
O/O the Dev. Commissioner (Handicrafts)  
West Block No.7, R.K.Puram,  
New Delhi.

...Respondents

(By Advocate Shri K.R. Sachdeva )

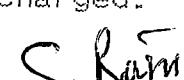
O R D E R (ORAL)

(Hon'ble Shri Shanker Raju, Member (J)

In the light of the orders passed by the High Court  
dated 3.2.2004 in CWP No.1431/04 and CM No.1249/04 filed  
by the Union of India staying the operation of the  
Tribunal's order dated 5.8.2003 in OA 1433/2002, CP is  
disposed of with liberty to the applicant to revive the  
same at an appropriate stage. Notice is discharged.

  
( S.A. Singh )

Member (A)

  
S. Raju

(Shanker Raju )  
Member (J)

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